Central Administrative Tribunal Principal Bench, New Delhi

C.P. 612/2015 In O.A. 1303/2015

This the 02nd day of November, 2015

Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member(J)

Shri Vir Singh,
 S/o Shri Sujan Singh,
 Age about 55 year,
 Working as Security Guard,
 Under Security Office,
 I.P. Estate, New Delhi.

.. Applicant

(By Advocate: Sh. Manjeet Singh Reen)

Versus

- Shri C.R. Garg, Chairman-cum-M.D. Delhi Transport Corporation, DTC Headquarters, I.P. Estate, New Delhi -110 0002.
- 2. Shri P.K. Baghar,
 Senior Manager (Security)
 Delhi Transport Corporation,
 DTC Headquarters,
 I.P. Estate,
 New Delhi 110 0002.
- Shri Balraj Singh,
 Depot Manager,
 Delhi Transport Corporation,
 Hasn Pur Depot,
 New Delhi.

.. Respondents

(By Advocate: Mr. Sarfraz Khan with Mr. B K Bhangra)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the respondents submits that respondents have since passed a speaking order dated 29.10.2015 in compliance with the orders of this Tribunal. Learned counsel for the petitioner submits that he has since received a copy of the speaking order.

2. Therefore, the CP is dismissed as having become infructuous and notices issued to the respondents/alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

/sarita/